

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY


വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ജൂൺ 23 23rd June 2020	നമ്പർ No. } 25
		1195 മിഥുനം 9 9th Mithunam 1195	
		1942 ആഷാഢം 2 2nd Ashadha 1942	


PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P S Arun, Pallippattukudy House, Kunnipadam Road, Kanayannur Taluk, Kakkanad P. O., Ernakulam District, Pin-682 030, holder of All India Secondary School Examination Certificate S. No. S.S.E/2010 0355729 with Roll No. 4132646 dated 28-5-2010 issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination S No. SSCE/2012 632370 with Roll No. 4614422 dated 28-5-2012 issued from Central Board of Secondary Education, Delhi, Birth Certificate with Registration No. 1382 date of Registration 28-4-1994 issued by Health Officer and Registrar of Births and Deaths, Corporation of Cochin, PAN Card with Permanent Account No. CPUPA6566A issued from the Income Tax Department, Government of India, Driving Licence No. 7/1574/2014 dated 21-2-2014 issued by Asst. LA Ernakulam, Electoral Identity Card No. TWH 0515007 dated 15-12-2014 issued by the Electoral Registration Officer, Thrikkakara Assembly Constituency, in the Ration Card No. 1734016189 (at Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, also known as Arun P.S in the Degree of Bachelor of Engineering Certificate Sl. No. 002640 with Reg. No. 0112217021 of May 2016 dated 31st August 2016 issued by Vice-Chancellor

Noorul Islam Centre for Higher Education, Tamilnadu, known as Arun Pallipattukudy Santhosh in the Passport No. P2813753 issued on 25-7-2016 issued by Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. I have embraced Islam Religion from Hindu Pandithar Community as per Discharge Certificate No. 7245 with Admission Register No. 161/19 dated 20-11-2019 issued from Therbiyathul Islam Sabha, Calicut with a new name Fadil Muhammed. Hereafter I will be a member of Islam Religion and will be known by the name Fadil Muhammed only and have changed my signature as shown below:

Old Signature: 

New Signature: 

This change will come into effect in all records related to me.

Kakkanad,
11-3-2020.

P S ARUN

NOTIFICATION

I, Sunilkumar A, Rahul Nivas, House No. 19/410, Payattuvara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC, Nadar in my S.S.L.C. Book No. E 316834 with Register No. 460190 of March 1987, is corrected as Hindu, Nadar vide Certificate No. A6/5179/20/K.Dis., dated 11-2-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
22-5-2020.

SUNILKUMAR A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanofarmon K, TC 39/2069, Attakulangara, Puthen Road, Chalai P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 036, holder of S. S. L. C. Certificate No. M 295802 with Register No. 554032 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/005339 with Register No. 1005149 of March 2014, issued by Board of Higher Secondary Examination, Government of Kerala; Diploma in Aviation & Airport Management Course Certificate with Register No. CPO/8389, dated 15-5-2015, issued from Bharat Sevak Samaj, National Development Agency, promoted by Government of India; Job Training Certificate dated 12-6-2015, issued from Journeys World Holidays, Cochin; National Service Scheme Certificate with Enrolment No. 14000311, dated 2-4-2014, issued by the Director, Higher Secondary Education, Government of Kerala; Permanent Account No. KXIPS6867N, issued from Income Tax Department, Government of India; also known as Sanofar Mon K in Diploma in Airline & Airport Management Certificate dated 29-7-2015, issued from Bharat Aviation Academy, Thiruvananthapuram; Airport Workshop Certificate with Order No. AAIT/COM/9/137/1062, issued from Bharat Aviation Academy, Kerala; Basic Tour Operations Certificate dated 12-6-2015, issued from Journeys World Holidays, Cochin; Airline Ticketing Certificate with Grade B, dated 12-6-2015, issued from Journeys World Holidays, Cochin; Airline Ticketing Certificate with Grade C, dated 12-6-2015, issued from Journeys World Holidays, Cochin; Advanced Diploma in Aviation & Airport Management Certificate with Register

No. 39331412, dated 1-9-2015, issued by the Chairman, STED Council; Merit Certificate in Kerala School Kalolsavam, issued by Asst. Educational Officer, Kerala School Kalolsavam; Merit Certificate dated 30-8-2013, issued by Asst. Educational Officer, Sub District Sports & Games Association, Thiruvananthapuram North; Birth Certificate with Registration No. 4792/1996, date of Registration 18-9-1996, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Driving Licence No. 1/10939/2014, dated 22-9-2018, issued by Asst. LA, Thiruvananthapuram; Electoral Identity Card No. YUC0528661, dated 24-1-2019, issued by the Electoral Registration Officer, Thiruvananthapuram Constituency; and known as Sanofarmon Kabeer in the Passport No. N6708601, date of issue 3-2-2016, issued from Passport Office, is one and the same person. Hereafter I have changed my name as Sanofar K.

This change will come into effect in all records related to me.

Thiruvananthapuram,
21-5-2020.

SANOFARMON K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh Kumar V, TC 64/179, Pulayanvilakathu Veedu, Pachalloor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 027; holder of Abstract of Admission Register with Admission No. 9322, date of Admission 30-4-1970, issued by the Headmistress, Govt. LPS, Pachalloor; and known as Suresh Kumar in the Driving Licence No. 17/1023/2015, dated 23-2-2015, issued by Asst. LA, Muvattupuzha; Electoral Identity Card No. GPL2004604, dated 3-5-2008, issued by the Electoral Registration Officer, Kovalam LA Constituency; is one and the same person. I have embraced Islam Religion from Hindu, Ezhava Community vide Duplicate of Discharge Certificate No. 256/14, Renewed date 10-2-2020, issued from Maunathul Islam Association, Ponnani, with a new name Abdul Nazar. Hereafter I will be a member of Islam Religion and will be known by the name Abdul Nazar only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
20-3-2020.

SURESH KUMAR V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chidanbaran Pillai T P, TC 34/1022/4, "Swasthik", Gauri Gardens, Ashramam Road, Nettayam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013; holder of S. S. L. C. Book No. B 234043 with Register No. 86218 of April 1975; Pre Degree Examination Certificate with Register No. 92528, dated 12-8-1977, issued by Controller of Examinations, University of Kerala; Degree of Bachelor of Commerce Certificate with Register No. 11247/A'80, dated 29-12-1981, issued by the Vice Chancellor, University of Kerala; Indian Institute of Banking & Finance Certificate with Registration No. 4073060, dated 23-7-2010, issued by the Director of Examinations, Indian Institute of Banking & Finance, Mumbai; also known as Chidambaran Pillai T P in the Type Writing English Lower Certificate with Register No. 5379/1975, dated 14-11-1975, issued by the Secretary, Board of Public Examinations, Government of Kerala; Type Writing Malayalam Lower Certificate with Register No. 40619/1978, issued by the Secretary, Board of Technical Examinations, Government of Kerala; Driving Licence No. 2/2433/1997, dated 29-2-2020, issued by JRTO, Thiruvananthapuram; known as Chidanbran Pillai T P in the Type Writing English Higher Certificate with Register No. 2805/1976, dated 7-6-1976, issued by the Secretary, Board of Public Examinations, Government of Kerala; known as T P Chidambaran in the Commercial Education Certificate in Type Writing English with Roll No. 2339, issued from The Indian Merchants Chamber; known as T P Chidambaran in the LIC's Golden Jubilee Policy with Proposal No. 13485, dated 4-5-2006, of my wife M V Lekshmy; known as T P Chidambaran Pillai in the LIC's New Money Back Policy with Policy No. 786291917, dated 3-7-2014, of my wife Lekshmy M V; LIC's Jeevan Rakshak Policy with Policy No. 786420699, dated 1-9-2016, of my wife Lekshmi M V; known as Chidambaran Pillai T P in the Pensioner's Identity Card with Findex No. 7156316, issued from State Bank of India; Policy No. 98000031190107996018, issued from Maruti Insurance Booking Private Limited; Pensioner's Copy with PF Index No. 7156316, dated 30-11-2019, issued from State Bank of India, P P G Department, LHO, Thiruvananthapuram; known as Chidambarampilla in the Electoral Identity Card No. HVX1561828, dated 23-10-2015, issued by the Electoral Registration Officer, Vattiyookavu Constituency; known as Chidambaran Pillai in the LIC's Jeevan Labh Policy with Policy No. 786579454, dated 26-2-2019, of my wife Lekshmy M V; Ration Card No. 1103005287 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; known as Chidambaran Pillai in the Electoral Identity Card No. UHE0327536, dated 10-12-2019, issued by the Electoral Registration Officer, Vattiyookavu Constituency, of my daughter Gauri Lekshmi C; known as Chidanbaran Pillai in the Permanent Account No. BIJPC9524R, issued from Income Tax Department, Government of India, of my daughter Parvathy Lekshmy C; known as Chidambarapilla in the Electoral Identity Card No. HVX1422740, dated 23-10-2015,

issued by the Electoral Registration Officer, Vattiyookavu Constituency, of my wife Lakshmi; known as Chidambaran Thriuvattar Parameswaran Pillai in the Permanent Account No. AELPP6826J, issued from Income Tax Department, Government of India; known as Chidambaran Pillai Thiruvattar Parameswaran Pillai in the Passport No. T2053938, date of issue 17-5-2019, issued from Passport Office; Thiruvananthapuram; Passport No. T205543, date of issue 21-5-2019, issued from Passport Office, Thiruvananthapuram, of my wife Lekshmy Mathurammammal Venku; and known as Chidambaran Pillai T in the LIC's Jeevan Anand (With Profits) (With Accident Benefit) Policy with Policy No. 785173385, dated 18-3-2011, of my wife Lekshmy M V; is one and the same person. Hereafter I will be known by the name Chidanbaran Pillai T P only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-5-2020.

CHIDANBARAN PILLAI T P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alusubal M S, Sahithy, XVI-542, Koliyacode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607; holder of S. S. L. C. Certificate No. I 059102 with Register No. 116044 of March 2009; Higher Secondary Examination Certificate No. HSE 603226 with Register No. 7003170 of March 2011, issued by Board of Higher Secondary Examinations, Government of Kerala; Ration Card No. 1105074355 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; Driving Licence No. 21/4482/2013, dated 5-12-2016, issued by ALA, Nedumangad; also known as Alu Subal M S in the Diploma in Automobile Engineering Certificate with Register No. 11050322, dated 9-6-2014, issued by Joint Controller of Technical Examinations, Government of Kerala; Degree of Bachelor of Technology under Mechanical Stream-Automobile Engineering Certificate with Register No. 40513803/40513406/14402065, dated 15-7-2019, issued by the Vice Chancellor, University of Kerala; Electoral Identity Card No. WRS0728337, dated 9-1-2013, issued by the Electoral Registration Officer, Nedumangad LA Constituency; and known as Alusubal Malarmani Sugunan in the Passport No. T8140597, date of issue 31-7-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Subal M S and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
22-5-2020.

ALUSUBAL M S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Harikumar V S, Nandavanam, X/152, Kunninpuram, Nedumangad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541; holder of S. S. L. C. Book No. J 078609 with Register No. 329383 of March 1997; Pre Degree Examination Pass Certificate with Register No. 120734 March 2000, dated 7-6-2000, issued by Controller of Examinations, University of Kerala; Ration Card No. 1105118503 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; Employment Certificate dated 17-3-2020, issued by the Secretary, Nedumangad Taluk Local Bodies Employees Co-operative Society Ltd. No. T.767, Nedumangad; also known as Harikumar in the Electoral Identity Card No. MMS1360528, dated 23-10-2015, issued by the Electoral Registration Officer, Nedumangad Constituency; and known as Hari Kumar V S in the Driving Licence No. 21/4433/2005, dated 27-8-2011, issued by Asst. LA, Nedumangad; Permanent Account No. GANPS4212R, issued from Income Tax Department, Government of India; is one and the same person. Hereafter I have changed my name as Harikrishnan V S.

This change will come into effect in all records related to me.

Nedumangad,
18-3-2020.

HARIKUMAR V S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Brinda A J, Neelambari, Peringottukonam, Peyad P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, have changed the name of my minor son Arjun B Parameswar, holder of School Certificate Admission No. C-1891, dated 19-5-2020, issued by the Principal, Loyola School, Thiruvananthapuram; Birth Certificate with Registration No. 19116/2007, date of Registration 11-7-2007, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation; as Arjun B Parameswar.

This change will come into effect in all records related to him.

Thiruvananthapuram,
21-5-2020.

BRINDA A J

NOTIFICATION

I, Raveendran F, Anugraha, House No. 11/534, Joseph Nagar, Malayam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. B 49223 with Register No. 373495 of April 1975, is corrected as SIUC, Christian Nadar vide Certificate No. A5/5901/2020/DDis., dated 19-5-2020, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
25-5-2020.

RAVEENDRAN F

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sheeba.J, Haifas, Naduvilakkara Cherry, Pullichira P. O., Kollam Taluk, Kollam District, Pin-691 304, holder of S. S. L. C. Book No. C 251198 with Register No. 511288 of March 1990, in the Birth Certificate of my son Muhammed Hizan J S with Registration No. 1694/02 date of Registration 1-6-2002 issued by the Registrar of Births & Deaths, Thiruvananthapuram Corporation in the Indian Certificate of Secondary Education (Class X) Pass Certificate No. TF 80031839 with Unique ID 6618018 dated 14-5-2018, issued from the Council for the Indian School Certificate Examinations, New Delhi of my son Muhammed Hizan J S, in the Indian Certificate of Secondary Education (Class X) Year 2018 Statement of Marks No. TF 20031946 with UNIQUE ID : 6618018 dated 14-5-2018, issued from the Council For The Indian School Certificate Examinations New Delhi of my son Muhammed Hizan J S, known as Sheeba in the Election Identity Card No. MKG2984102, dated 14-2-2013, issued by Electoral Registration Officer, 125 Eravipuram LA Constituency in the Ration Card No. 1207251855 dated 15-3-2017 issued by Taluk Supply Officer Kollam, in the Indian Certificate of Secondary Education Examination 2012, Statement of Marks No. TW 20018911 with Index No. T/2249/020, issued from the Council For the Indian School Certificate Examinations New Delhi of my daughter Haifa J S, in the Indian Certificate of Secondary Education Pass Certificate No. TW 30018856 with Index No. T/2249/020 of March 2012 issued from the Council For The Indian School Certificate Examinations, New Delhi of my daughter Haifa J S, in the Birth Certificate of my daughter Haifa J S Registration No. 203/1996 date of Registration 8-3-1996 issued by the Births & Deaths, Thiruvananthapuram Corporation, known as Sheeba Jalal in the Indian Certificate of Secondary Education Pass Certificate No. EQ 90020277 with Unique ID 5733658 of March 2014, issued from the Council For The Indian School Certificate Examinations New Delhi of my son Mohamed Faizal J S in the Indian Certificate of Secondary Education Examination 2014, Statement of Marks No. EQ 80020372 with Unique ID 5733658 of March 2014 issued from the Council For the Indian School Certificate Examinations New Delhi of my son Mohamed Faizal J S, in the Birth Certificate of my son Mohamed Faizal J S with Registration No. 288/1998 date of Registration 11-5-1998 issued by the Births & Deaths, Thiruvananthapuram Corporation known as Sheeba Jalaludeen in the Passport No. K 8328381 dated 19-3-2013 issued by the Passport Officer, Thiruvananthapuram in the PAN Card No. HVLPS6727P issued from Income Tax Department, Government of India, is one and same person. Hereafter I will be known by the name Sheeba J only.

This change will come into effect in all records related to me.

Naduvilakkara.

SHEEBA. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shamraj.B, Plavila Puthan Veedu, Edavattom, Vellimon P.O., Kollam-691 511, holder of S. S. L. C. No. C 596238, with Register No. 607364 of March 2003, issued by the Secretary Board of Public Examinations, Government of Kerala, in the Driving Licence No. 2/9212/2006 dated 12-10-2006 issued by Asst. LA Regional Transport Office, Kollam, known as Shyamraj in the Electoral Identity Card No. KTK3036621, dated 7-4-2007, issued by the Electoral Registration Officer, Kundara LA Constituency, in the Ration Card No. 1207059060 (Sl. No. 3) dated 15-3-2017, issued by Taluk Supply Officer, Kollam; also known as Shamraj Babu in the Passport No. K4350044 dated 27-4-2012 issued from the Passport Office, Thiruvananthapuram is one and the same person. Hereafter I have changed my name as Shyamraj.B.

This change will come into effect in all records related to me.

Kollam,
7-3-2020.

SHAMRAJ.B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nivas.I, Mannanvila Puthen Veedu, Nedumpana P. O., Nedumpana, Kollam Taluk, Kerala, Pin-691 576, holder of S. S. L. C. Book No. C112876 with Register No. 476905 of March 1990, known as Navas.I in the Birth Certificate with Registration No. 5060/2013 with date of Registration 13-6-2013 issued by the Registrar of Births and Deaths Kollam Municipal Corporation, of my son Aadhil Navas, known as Navas in the Ration Card No. 1207150014 (Sl. No. 5) dated 15-3-2017, issued by the Taluk Supply Officer, Kollam, in the Passport No. S8645622 dated 4-2-2019 issued by the Passport Officer, Thiruvananthapuram of my wife Rameesa Beevi Navas, known as Ebrahimkutty Navas in the Birth Certificate with Registration No. 5712/2006 with date of Registration 3-6-2006 issued by the Registrar of Births and Deaths, Kollam Corporation of my daughter Almina R Navas, in the Birth Certificate with Registration No. 5711/2006 with date of Registration 3-6-2006 issued by the Registrar of Births and Deaths Kollam Corporation of my another daughter Alfiya R Navas and known as Ibrahim Kutty Nivas in the Passport No. K9723436 dated 30-6-2013 issued by the Attache Embassy of India Riyadh, and known as Navas Ibrahimkutty in the Passport No. T0554805 dated 15-2-2019 issued by the Regional Passport Officer, Thiruvananthapuram of my son Aadhil Navas is one and the same person. Hereafter I will be known by the name Navas I only.

This change will come into effect in all records related to me.

Nedumpana.

NIVAS. I

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kamalamma. B, Gopu Bhabvanam, Peroor, TKMC P.O., Kollam District, Pin-691 005, holder of S.S.L.C. Book No. 656106 with Register No. 332744 of March 1980, in the Ration Card No. 1207192722 issued on 15-3-2017 by the Taluk Supply Officer, Kollam known as Ambili in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 Identity Card with Registration No. 02-01-08-1018 issued on 24-8-2008 by the Inspector Kerala Cashew Workers Relief Welfare Fund Board Kundara, in the E.S.I. Card No. 2277706 issued on 1-4-2008 by the Branch Manager ESI Corporation Kundara is one and the same person. Hereafter I will be known by the name Kamalamma B only.

This change will come into effect in all records related to me.

Kollam,
16-3-2020.

KAMALAMMA. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shibu S, Manayil Veedu, Chittoor, Panmana, Ponmana P. O., Kollam District, Kerala, Pin-691 583, holder of S.S.L.C. No. P 443700 with Register No. 506168 of March 2014, in the Higher Secondary Examination Certificate No. HSE 5/2016/039682 with Register No. 3039741 of March 2016, in the Higher Secondary Examination (Class XI) Score Sheet No. HSE B 6039446 with Register No. 3039741 of March 2015 in the Driving Licence No. 23/7261/2017 dated 5-2-2020 issued by the ALA Karunagappally, in the PAN Card No. HXSPS5490A issued from Income Tax Department, Govt. of India, in the Birth Certificate with Registration No. 3022/98 date of Registration 31-8-1998 issued by the Registrar of Birth and Deaths, Karunagappally Municipality also known as Shibu in the Ration Card No. 1210020929 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Karunagappally is one and the same person. Hereafter I have changed my name as Shibin. S and will sign accordingly.

This change will come into effect in all records related to me.

Panmana,
4-3-2020.

SHIBU S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Kathar.A, Olackatu Vilayil Arinalloor Thekku, Thevalakkara, Karunagapally Taluk, Kollam District, Pin-691 590, holder of S.S.L.C. Book No. C 162712 with Register No. 463756 of March 1983 known as Abdul Khathar in the Driving Licence No. 2/159/1989 dated 7-9-2016 issued by the Asst. LA Karunagapally known as Abdul Kather in the PAN Card No. BWVPA5287M issued from the Income Tax Department, Government of India known as Abdul Khadar. A in the Birth Certificate with Registration No. 2096/2004 date of Registration 25-6-2004 issued by the Registrar of Births and Deaths, Karunagapally Municipality of my son Muhammad Aslam.A known as Abdul Khadar in the Birth Certificate with Registration No. 3680/2001 date of Registration 5-12-2001 issued by the Registrar of Births and Deaths Karunagapally Municipality of my daughter Haseena in the Birth Certificate with Registration No. 3679/2001 date of Registration 5-12-2001 issued by the Registrar of Births and Deaths, Karunagapally Municipality of my son Ajmal known as Abdul Kather Abdul Kareem in the Passport No. S 5783432 dated 22-4-2018 issued by the Attache Embassy of India Riyadh and known as Abdul Salam in the Ration Card No. 1210032563 (Sl. No. 4) dated, 15-3-2017 issued by the Taluk Supply Officer, Karunagapally in the Election Identity Card No. KL/18/122/231222 dated 30-9-1997 issued by the Electoral Registration Officer Chavara Constituency is one and the same person. Hereafter I have changed my name as Abdul Salam. A.

This change will come into effect in all records related to me.

Thevalakkara,
7-3-2020.

ABDUL KATHAR.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sibimol S, Anil Bhavan, House No. 186, Karamoodu, Kundayam P.O., Pathanapuram Taluk, Kollam District, Pin-689 695; holder of S S L C Certificate No. L 564519 with Register No. 190646 of March 2011; Driving Licence No. 25/1182/2018, dated 23-2-2018, issued by ALA, Punalur; have embraced Islam Religion from Hindu, Achari Community vide Discharge Certificate No. 5313, Renewed date 22-1-2020, issued from Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Asna. Hereafter I will be a member of Islam Religion and have changed my name as Asna S and will sign accordingly.

This change will come into effect in all records related to me.

Pathanapuram,
12-5-2020.

SIBIMOL S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nibin Biju, Kallara Thekkethil, Vellappara P.O., Konni, Pathanamthitta-689 691, holder of S.S.L.C. No. R 541173 with Register Number 594129 of March 2016, Birth Certificate with Registration Number 1634/2001 date of Registration 6-9-2001 issued by Registrar of Births and Deaths Pathanamthitta Municipality, in the Ration Card No. 1373015605 (Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer, Konni have embraced Hinduism from Christian Orthodox Community vide Conversion Certificate No. C C 02/2020 dated 23-1-2020 issued from Akhila Bharatha Ayyappa Seva Sangham, Thiruvananthapuram with a new name Abhijith. K. Hereafter I will be a member of Hindu Community and will be known by the name Abhijith. K only and will sign accordingly.

This change will come into effect in all records related to me.

Vellappara.

NIBIN BIJU

NOTIFICATION

I, Bibin Cherian, S/o Late Eapen Cherian, Ambattu House, Koottickal P.O., Idukki District, Pin-686 514, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian CSI in my SSLC Certificate No. 372526 with Reg. No. 302387 of 2005 March, is corrected as Christian Malai Arayan vide Certificate No. G13405/2020/KDis. dated 14-5-2020 issued by Tahsildar, Peerumedu Taluk Office.

This correction will include in all records related to me.

Koottickal,
15-4-2020.

BIBIN CHERIAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Hamza K M, Muriyankara House, Rajagirivally P.O., Kuzhikkattumoola, Kakknad, Ernakulam District, Pin-682 039, holder of S.S.L.C. Book No. A 036296 with Register No. 332848 of March 1979 issued from Department of Education, Kerala State, also known as Hamza Kuzhikkattumoola Meethian in the Passport No. P5403908 issued on 26-12-2016 issued by Regional Passport Officer, Regional Passport Office Cochin, known as Hamsa in the PAN Card with Permanent Account No. AOWPH6694F issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. KL/11/075/225331 dated 27-4-1997 issued by the Electoral Registration Officer, Thripunithura Constituency, known as Hamsa M M in the SSLC B No. 154080 with Register No. 133683 of March 2001 of my son Shafeekh M H and in the SSLC No. E 523880 with Register No. 257667 of June 2005 of my daughter Fathima Beevi M H, known as M M Hamsa in the Ration Card No. 1734025455 (at Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, is one and the same person. Hereafter I have changed my name as Hamza M M only.

This change will come into effect in all records related to me.

Kakknad,
6-1-2020.

HAMZA K M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Varun N John, Nedumpoyikayil House, TRRA-130, Thamarassery Road, Poonithura P.O., Cochin, Ernakulam District, Pin-682 038, holder of All India Secondary School Examination Certificate S. No. S.S.E./2010 0419287 with Roll No. 4133847 dated 28-5-2010 issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination S No. SSCE/2012 671619 with Roll No. 4615743 dated 28-5-2012 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Technology Certificate No. CUKD31632 with Enrolment Number IENGG.2013.41 dated 28th February 2019 issued by Vice-Chancellor Central University of Karnataka, Degree of Master of Technology Certificate No. CUKD31742 with Enrolment Number IENGG.2013.41 dated 28th February 2019 issued by Vice-Chancellor Central University of Karnataka, Birth Certificate with Registration No. 6359/1994 date of Registration 16-6-1994 issued by Sub Registrar of Births & Deaths Kollam Municipal Corporation, Driving Licence No. 39/4150/2013 dated 17-8-2013 issued by Asst. LA Tripunithura, PAN Card with Permanent Account No. BCIPJ4385E issued from the Income Tax Department, Government of India, Electoral Identity Card No. TWH0369140 dated 8-1-2013 issued by the Electoral Registration Officer, Thrikkakara LA Constituency, in the Ration Card No. 1732084287 (at Sl. No. 2) dated 15-3-2017 issued by C.R.O. Ernakulam, also known as Varun Nedumpoyikayil John in the Passport No. K4278124 issued on 16-8-2012 issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as David John and will sign accordingly.

This change will come into effect in all records related to me.

Ernakulam,
7-3-2020.

VARUN N JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manju Antony, Mandumpal House, XXII/174, Thiruvankulam P.O., Kanayannor Taluk, Ernakulam District, Pin-682 305, holder of S.S.L.C. Book No. H 307367 with Register No. 524959 of March 1995 issued from

Department of General Education, Kerala State, Pre-Degree Examination Certificate Folio A No. 20270 with Register No. 5481 of April 1997 issued by Controller of Examinations, University of Calicut, Degree of Bachelor of Arts Certificate No. 16163 with Register No. 823099 of April 2000 issued by Vice-Chancellor, University of Calicut, Degree of Master of Arts Certificate No. 001463 with Register No. 30295 of April 2002 issued by Vice-Chancellor, University of Calicut, Degree of Bachelor of Education Certificate No. 000566 with Register No. 1944 of March 2003 issued by Vice-Chancellor, University of Calicut, Marriage Certificate No. 3220/2010 dated 22-10-2010 with Registration No. 3220/2010 date of Registration 26-8-2010 issued by Local Registrar, Health Officer Registrar of Common Marriage Thrissur Corporation, Driving Licence No. 39/2561/2003 dated 28-10-2013 issued by Asst. LA Thripunithura, also known as Manju Jaico in the Birth Certificate with Registration No. 134/KKY/04 date of Registration 2-4-2004 issued from Corporation of Thrissur, of my minor son John M Jaico, and in the Birth Certificate with Registration No. 530/2007 date of Registration 26-10-2007 issued from Corporation of Thrissur, of my minor daughter Irine M Jaico, in the Passport No. P7317025 issued on 21-2-2017 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my minor son John Mandumpal Jaico, and in the Passport No. P7316745 issued on 21-2-2017 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my minor daughter Irine Mandumpal Jaico, in the Passport No. P4097752 issued on 3-10-2016 issued by Regional Passport Officer, Regional Passport Office, Cochin, in the Electoral Identity Card No. GJX1570340 dated 29-6-2015 issued by the Electoral Registration Officer, Piravom Assembly Constituency, in the Ration Card No. 1734097713 [Sl. No. 1] dated 15-3-2017 issued by the Taluk Supply Office, Kanayannor, is one and the same person. Hereafter I will be known by the name Manju Jaico only, consequent on my marriage.

This change will come into effect in all records related to me.

Thiruvankulam,
2-3-2020.

MANJU ANTONY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Assaraf. T.B, Muriyankara House, HO. No. 9/1435, Edachira, Thengode P.O., Kanayannur Taluk, Ernakulam District, Pin-682 030, holder of Extract of the School Admission Register with Admission No. 4930 date of Admission 10-5-1976 issued from Mar Athanasius High School, Kakkanad, PAN Card with Permanent Account No. BTUPB8846F issued from the Income Tax Department, Government of India, Driving Licence No. 7/1790/1995 dated 9-1-2018 issued by Asst. LA Ernakulam, also known as Ashraf in the Driving Licence No. 7/546/2014 dated 31-3-2017 issued by Asst. LA Ernakulam, of my son Afsal M A, known as Ashraf Muriyankara Aboobacker in the Passport No. N3263800 issued on 1-10-2015 issued by Regional Passport Officer, Regional Passport Office Cochin, of my daughter Lubina Muriyankara Ashraf, known as Asharaf in the Electoral Identity Card No. KL/11/075/219315 dated 27-4-1997 issued by the Electoral Registration Officer, Tripunithura Constituency, known as Ashraf T B in the Ration Card No. 1734104568 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer Kanayannur, is one and the same person. Hereafter I have changed my name as Ashraf M A.

This change will come into effect in all records related to me.

ASSARAF. T.B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun Varghese, Manapparambil House, H No. 104, Avoly P.O., Anicadu, Muvattupuzha Taluk, Ernakulam District, Pin-686 670, holder of S.S.L.C. No. P 400955 with Register No. 411447 of March 2014 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 5/2016/162496 with Register No. 3163647 of March 2016 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Commerce Certificate Sl. No. AA317569 with Register No. 160021085745 of May 2019 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Birth Certificate with Registration No. 1537/1998 date of Registration 30-5-1998 issued by Registrar of Birth & Death Muvattupuzha Municipality, Driving Licence No. 17/5558/2016 dated 6-10-2016 issued by Asst. LA Muvattupuzha, PAN Card with Permanent Account No. BBQPV2262R issued from the Income Tax Department, Government of India, Electoral Identity Card No. SOF0911941 dated 7-4-2019 issued by the Electoral Registration Officer, Muvattupuzha Assembly Constituency in the Ration Card No. 1740077175 (at Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer Muvattupuzha, have changed my name as Chrisjay Varghese.

This change will come into effect in all records related to me.

Muvattupuzha,
13-3-2020.

ARUN VARGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bijumol. K.A, Cherakkakudy House, Allapra P.O., Perumbavoor, Kunnathunadu Taluk, Ernakulam District, Pin-683 556, holder of S.S.L.C. Book No. D 140150 with Register Number 2030004 of March 1991, also known as Bijimol in the Electoral Identity Card No. GQT1556638 dated 29-3-2003 issued by the Electoral Registration Officer, Perumbavoor LA Constituency, known as Fathima Rasheed in the PAN Card with Permanent Account Number ACJPF7389N issued from Income Tax Department, Govt. of India, in the Passport No. K0055551 issued on 12-1-2012 issued by Regional Passport Officer, Cochin, known as Fathima (Bijimol) in the Marriage Certificate Number PMJ/275/11 dated 28-11-2011 issued by Secretary Padamugal Muslim Jama-Ath, known as Fathima in the Ration Card No. 1738002897 (at Sl. No. 8) dated 15-3-2017 issued by the Taluk Supply Officer, Kunnathunadu, is one and the same person. Hereafter I will be known by the name Fathima Rasheed only consequent on my marriage.

This change will come into effect in all records related to me.

Allapra,
13-3-2020.

BIJUMOL.K.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Philomina K P, Kaithamana House, Mulavukad P.O., Ponjikkara, Ernakulam District, Pin-682 504, holder of S.S.L.C. Book No. D 128125 with Register Number 221342 of March 1991 issued from Department of General Education Kerala State, also known as Vinu in the Birth Certificate with Registration No. 2012 date of Registration 15-6-1995 issued by Health Supervisor Corporation of Cochin, of my daughter Ashitha Das, known as Binu Das in the SSLC No. L 483019 with Register No. 276320 of March 2011 of my daughter Ashitha Das, in the PAN Card with Permanent Account Number CKMPD8336D issued from Income Tax Department, Govt. of India, in the Driving Licence No. 7/3515/2016 dated 19-4-2016 issued by Asst. LA Ernakulam, in the Electoral Identity Card No. NGR0389783 dated 22-3-2014 issued by the Electoral Registration Officer, Vypen LA Constituency, in the Passport No. P4127600 issued on 1-11-2016 issued by Regional Passport Officer, Regional Passport Office, Cochin, known as Binu in the Ration Card No. 1732016097 (at Sl. No. 1) dated 15-3-2017 issued by C.R.O. Ernakulam, is one and the same person. Hereafter I have changed my name as Binu K P and will sign accordingly.

This change will come into effect in all records related to me.

Mulavukadu,
2-3-2020.

PHILOMINA K P

NOTIFICATION

I, Bijoy. V.D, Valamparambil House, Ponnampkode, Thachampara P.O., Mannarkkad Taluk, Palakkad-678 593, do hereby notify for the information of all authorities concerned and the public that the Community which is wrongly entered as Christian, RC in the S.S.L.C. No. S 511214 with Register No. 354743 of March 2017 of my daughter Bibina Sebastian is corrected as Christian-Latin Catholics vide Community Certificate No. C1-2019/477/9/300 dated 16-1-2019 issued by the Tahsildar, Taluk Office, Mannarkkad.

This correction will come into effect in all records related to her.

Thachampara,
20-5-2020.

BUJOY. V. D

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that, I, Nisha Mol.T.H, Ponneth House, Vellappadam, Payyanadam P. O., Mannarkkad Taluk, Palakkad-678 583, holder of Extract of Admission Register with Admission No. 3178, date of Admission 24-5-1989 issued by the Headmaster, DHS Nellipuzha, Mannarkkad, also known as Fathima in the Election Identity Card No. LZG1701606 dated 30-4-2002 issued by the Electoral Registration Officer, Mannarkkad LA Constituency, known as Fathimanisha in the Ration Card No. 1949094579 (Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad, known as Nisha.T.H in the Birth Certificate of my daughter Aneena.P with Registration No. 289, date of Registration 18-1-2000 issued by the Health Inspector and Registrar of Births & Deaths, Perinthalmanna Municipality, in the S.S.L.C. No. R 400189 with Register No. 443494 of March 2016 of my daughter Aneena.P, known as a Fathima Nisha.T in the S.S.L.C. No. K 461714 with Register No. 317916 of March 2010 of my son Muhammad Irshad.P, known as T.H.Nisha in the Birth Certificate of my daughter Fathima Rifa.P with Registration No. 4208/2008, date of Registration 29-5-2008 issued by the Health Inspector Gr.I, Registrar of Births & Deaths, Perinthalmanna Municipality, in the Extract of School Admission Register with Admission No. 712, date of Admission 23-4-2018 issued by the Principal MES English Medium School, Mannarkkad of my daughter Fathima Rifa.P, known as Fathima Nisha Thorakkattil in the Passport No. S2009278 dated 13-4-2018 issued by the Regional Passport Officer, Regional Passport Office, Cochin of my son Muhammed Irshad Ponneth and as Nisha Thorakkattil in the Passport No. U2245042 dated 16-12-2019 issued by the Regional Passport Officer, Regional Passport Office, Kozhikode of my daughter Aneena Ponnath is one and the same person. Hereafter, I have changed my name as Fathima Nisha.

This change will come into effect in all records related to me.

Payyanadam,
21-4-2020.

NISHA MOL.T.H

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Uduman K.T, Kottarathodi House, Thiruvegappura Post, Pattambi Taluk, Palakkad-679 304, holder of Abstract of School Admission Register with Admission No. 4105, date of Admission 17-5-1976 issued by the Headmaster, Govt. Janatha High School, Naduvattom, Pattambi, also known as Usman in the Election Identity Card No. TJO0272062 dated 3-3-2012 issued by the Electoral Registration Officer, Pattambi Constituency, in the Ration Card No. 1976097690 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, in the Birth Certificate of my son Mohammed Tahir. K.T. with Registration No. 1484/2013, date of Registration 20-3-2013, issued by the Registrar of Births and Deaths, Ottapalam Municipality, in the Birth Certificate of my daughter Aysha Hamda. K.T with Register No. 7201/2011, date of Registration 2-12-2011 issued by the Registrar of Births and Deaths, Ottapalam Municipality, in the SSLC Certificate No. J-210751 of my daughter Shahanas.K.T with Register No. 334328 of March 2009, in the Passport No. T9989203 of my daughter Kottarathodi Aysha Hamda date of issue 19-11-2019 issued by the Regional Passport Officer, Regional Passport Office, Kozhikkode, in the Passport No. U6370547 of my son Kottarathodi Mohammed Tahir, date of issue 1-1-2020, issued by the Deputy Passport Officer, Regional Passport Office, Kochi known as Usman Mohammed in the PAN Card No. ADJPU2094A issued by the Income Tax Department, Govt. of India is one and the same person. Hereafter, I will be known by the name Usman. K.T. only.

This change will come into effect in all records related to me.

Thiruvegapura,
7-3-2020.

UDUMAN K.T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Mayinkutty. P.T, Panarthodi House, Karekkad Post, Tirur Taluk, Malappuram District, holder of S. S. L. C. No. H 249397 with Register Number 245568 of March 2008 and also known as Mayinkutty in the Birth Certificate with Registration Number 79/1992, date of Registration 7-4-1992 issued by the Registrar of Births and Deaths, Edayur Grama Panchayat and the Electoral Identity Card No. ZKV1655224 dated 11-1-2011 issued by the Electoral Registration Officer, 46 Kottakkal LA Constituency is one and the same person. I have changed my name as Mayinsha. P.T and will sign accordingly.

This change will come into effect in all records related to him.

Karekkad,
12-5-2020.

MAYINKUTTY. P. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sabira. P, Unniyalungal House, T C Road, Tirurangadi P. O., Tirurangadi Taluk, Malappuram District, Pin-676 306, holder of Extract of School Admission Register with Admission No. 11195, date of Admission 23-5-1992 issued by the Teacher Incharge, Farook Higher Secondary School, Farook College P. O., entered in the Birth Certificate of my son Naji Faiz (Registration No. 3160/1999, date of Registration 20-12-1999), issued by the Registrar of Births and Deaths, Kozhikode Corporation, entered in the Birth Certificate of my minor daughter Fathima Naja.U (Registration No. III/2134/2004, date of Registration 4-6-2004), issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut, entered in the Birth Certificate of my minor son Nabeel Shah. U (Registration No. III/2135/2004, date of Registration 4-6-2004), issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut, and entered in the Birth Certificate of my minor son Nadeem Shah.U (Registration No. III/2136/2004, date of Registration 4-6-2004), issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut, also known as Sabira in the Election Identity Card No. KL/06/036/408421 issued on 11-12-1997 by the Electoral Registration Officer, for Tirurangadi Constituency and known as Sabira Pottammal in the Passport No. N8807957 issued on 31-3-2016 by the Passport Officer, Passport Office, Malappuram, in the PAN Card No. FEGPP1458N issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Sabira T P.

This change will come into effect in all records related to me.

Tirurangadi.

SABIRA. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahar Bhanu T, Mochivalappil House, Pulliparamba P. O., Kondotty Taluk, Malappuram District, Pin-673 634, holder of Extract of School Admission Register with Admission No. 8188, date of Admission 3-6-1994 issued by the Headmistress, Sevamandir Post Basic Higher Secondary School, Ramanattukara, Kozhikode, also known as Shaharbhanu in the Birth Certificate with Registration No. 386/1979, date of Registration 15-5-1979 issued by the Health Inspector Gr. 1st and Registrar of Births, Deaths & Marriages (Common), Cheruvannur-Nallalam Zonal Office, Kozhikode Corporation and known as Shaharbanu in the Election Identity Card No. JCW1509454 issued on

27-12-2001 by the Electoral Registration Officer, Kondotty LA Constituency and in the Ration Card No. 2077080079 issued on 15-3-2017 by the Taluk Supply Officer, Kondotty, in the Marriage Certificate No. 10/2006-07 dated 22-5-2006 issued by the President, Chammalil Mahallu Committee, P. O. Ramanattukara and entered in the Birth Certificate of my minor son Muhammed Adhil (Registration No. 2592/2003, date of Registration 13-12-2003) issued by the Registrar of Births and Deaths, Secretary, Cherukavu Grama Panchayat, entered as Saher Banu in the Birth Certificate of my son Mohammed Jaefar (Registration No. 63/1999, date of Registration 9-7-1999) issued by the Registrar of Births and Deaths, Chelembra Grama Panchayat, and entered as T. Shaharbanu in the Birth Certificate of my minor son Muhammed Hashim C (Registration No. 27/2010, date of Registration 5-1-2010) issued by the Sub Registrar, Births & Deaths, Cherukavu Grama Panchayat, and as Shahar Banu T in the PAN Card No. BUJPT8880K issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Shaharbanu T.

This change will come into effect in all records related to me.

Pulliparamba.

SHAHAR BHANU T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aythruman. T.P, Firoz Manzil House, Azhinhilam P. O., Kondotty Taluk, Malappuram District, Pin-673 632, holder of Extract of School Admission Register with Admission No. 259, date of Admission 7-7-1955 issued by the Headmaster, Azhinhilam Aided Mopla L.P. School, Azhinhilam, also known as Abdurahiman in the Election Identity Card No. KL/05/035/207172 issued on 16-5-1998 by the Electoral Registration Officer, for Kondotty Constituency and known as Abdu Rahiman in the Ration Card No. 2077020849 (S1. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Kondotty, entered as Abdurahiman P in the Extract of School Admission Register of my daughter Sabira P (Admission No. 11195, date of Admission 23-5-1992) issued by the Teacher Incharge, Farook Higher Secondary School, Farook College P. O., is one and the same person. Hereafter I have changed my name as Abdurahiman.T.P.

This change will come into effect in all records related to me.

Azhinhilam.

AYTHRUMAN. T. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajan K.K, Alokattil House, Eramangalam P. O., Balussery, Koylandy Taluk, Kozhikode District, Pin-673 612, holder of Extract of School Admission Register with Admission No. 7389, date of Admission 5-6-1973 issued by the Headmaster, Govt. Higher Secondary School, Kakkallur, also known as Raveendran in the Election Identity Card No. XFI0473520 issued on 13-6-2014 by the Electoral Registration Officer, Balussery LA Constituency and entered in the Birth Certificate of my minor daughter Jilnamol (Registration No. 1572/07, date of Registration 31-8-2007, issued by the Sub Registrar of Births & Deaths, Thamarassery Grama Panchayat) entered in the S.S.L.C. of my son Jithin Lal A M (Certificate No. M 594361 with Register No. 205808 of March 2012), entered as Ravindran in the Birth Certificate of my son Jithin Lal (Registration No. 254/96, date of Registration 12-2-1996, issued by the Registrar of Births & Deaths, Thamarassery Grama Panchayat) entered in the Birth Certificate of my son Jithulal.A. M (Registration No. 533/01, date of Registration 27-7-2001, issued by the Secretary & Registrar, Births and Deaths, Thamarassery Grama Panchayat) entered in the S.S.L.C. of my son Jithulal. A.M (Certificate No. S 367028 with Register No. 477716 of March 2017), is one and the same person. Hereafter I have changed my name as Raveendran A.M.

This change will come into effect in all records related to me.

Eramangalam,
29-2-2020.

RAJAN K.K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gita Raghavan Nambiar, Mercot, Talap P.O., Kannur District, Pin-670 002, holder of Indian Certificate of Secondary Education Examination, Statement of Marks with Index Number T/337/036, issued by the Secretary, Council for the Indian School Certificate Examinations,

New Delhi, also known as Gita R. Nambiar in the Degree of Master of Science in Zoology with Register No. 177/86, issued by the Vice-Chancellor, University of Kerala, in the Bachelor of Education with Reg. No. 1622, dated 21-4-1998 issued by the Vice-Chancellor, University of Calicut, Master of Education Certificate dated 8-2-2008 issued by the Vice-Chancellor, Karnataka State Open University, Mysore, as Gita Nambiar in the PAN Card No. AFSPN7094J issued from Income Tax Department, Govt. of India, in the Passport No. T8497997 issued on 17-9-2019 by the Assistant Passport Officer, Regional Passport Office, Kozhikode and as Gita in the Ration Card No. 2366148106 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur is one and the same person. Hereafter I will be known by the name Gita Nambiar only.

This change will come into effect in all records related to me.

Kannur,
20-3-2020.

GITA RAGHAVAN NAMBIAR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salam Aliyambath, Salam Palace, P. O. Eranholi, Thalassery Taluk, Kannur District, Pin-670 107, holder of Extract of School Admission Register with Admission No. 1697, date of Admission 29-5-1982, issued by the Headmaster, GHSS Vadakkumpad, Driving Licence No. 58/1278/1997, dated 5-6-2017 issued by the Asst. LA, Thalassery, Passport No. J 4864655 issued on 15-11-2010, by the Assistant, Passport Office, Kozhikode, also known as A.P. Abdul Salam in the Ration Card No. 2367234666 (Sl. No. 1) dated 12-3-2020 issued by the Taluk Supply Officer, Thalassery, in the PAN Card No. CKUPS8697F issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I have changed my name as Aliyambath Peedikakandy Abdul Salam.

This change will come into effect in all records related to me.

Eranholi,
23-3-2020.

SALAM ALIYAMBATH